GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2402

TO BE ANSWERED ON THE 03RD DECEMBER, 2019/AGRAHAYANA 12, 1941 (SAKA)
ATTACK ON POLICE PERSONNEL

2402. SHRI KAUSHAL KISHORE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that there has been a spurt in the incidents of attack on police personnel by advocates and also miscreants in various parts of the country especially in the NCT of Delhi;
- (b) if so, the details thereof; and
- (c) the steps being taken by the Government to check this unhealthy trends in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) to (c): As per the Seventh Schedule to the Constitution of India, the primary responsibility with respect to 'Police' & 'Public Order' lies with the State Governments concerned. In so far as NCT of Delhi is concerned, details of cases of assault on Police personnel by advocates and miscreants registered by Delhi Police during the last two years and the current year (up to 31.10.2019) are as under:

Year	Assault on Police personnel by advocates		Assault on Police personnel by miscreants	
	No. of cases registered	No. of persons arrested	No. of cases registered	No. of persons arrested
2017	3	Nil	232	437
2018	2	Nil	219	458
2019 (up to 31.10.2019)	3	Nil	156	331
